

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04/03/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : CP/1334/IB/2018  
NAME OF THE PETITIONER(S) : R.RAJANE GANTH  
NAME OF THE RESPONDENT(S) : ORAGADAM CITY DEVELOPERS PVT LTD  
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1) R. SENTHIL KUMAR  
9952253522

Counsel for Petitioner R. Senthil Kumar

2) DIVYESH K. J  
for Mr. Shivakumar &  
Suresh

Counsel for Respondent J. Divyesh K.

[10]

[CP/1334/IB/2018]

**ORDER**

On the withdrawal memo filed by the Financial Creditor counsel, this CP/1334/IB/2018 is hereby **dismissed as withdrawn**.

*-sd-*  
**(S.VIJAYARAGHAVAN)**  
**Member (Technical)**

*-sd-*  
**(B.S.V. PRAKASH KUMAR)**  
**Member (Judicial)**

VS